

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 24.02.2020

NOTICE

Take notice that the following matter adjourned vide notice dated 23.01.2020 of Court- II will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	23.01.2020	26.02.2020

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By Order

-sd/-
Registrar